

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
SILVEROAK HOME APPLIANCES PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	Silveroak Home Appliances Private Limited
2. Date of incorporation of corporate debtor	14 December 2016
3. Authority under which corporate debtor is incorporated / registered	ROC - Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U52334MH2016PTC282337
5. Address of the registered office and principal office (if any) of corporate debtor	Row House No. 6, Pratap Nagar, Osmanpura, Aurangabad, Maharashtra, India - 431005
6. Insolvency commencement date in respect of corporate debtor	25 August 2025
7. Estimated date of closure of insolvency resolution process	21 February 2026
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Siddhant Agrawal Reg No. IBB/IPA-001/IP-P-02832/2023-2024/14370
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 164, SHREE, Tikekar Road, Dhantoli, Nagpur, Maharashtra - 440012 Email ID: ip.siddhantagrawal@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 164, SHREE, Tikekar Road, Dhantoli, Nagpur, Maharashtra - 440012 Email ID: irp.silveroak@aeg/sipe.com
11. Last date for submission of claims	08 September 2025
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NIL
14. a) Relevant Forms and b) Details of authorized representatives are available at:	https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Silveroak Home Appliances Private Limited on 25 August 2025.

The creditors of Silveroak Home Appliances Private Limited, are hereby called upon to submit their claims with proof on or before 08 September 2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Name: Siddhant Agrawal
Reg No. IBB/IPA-001/IP-P-02832/2023-2024/14370

Place: Nagpur

Date : 27 August 2025